



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/2371/2017	ABDUS SALAM SK and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.R ISLAM MR A R BHUYAN	MR. M K MISRA (R7,R8) MR. M MAHANTA (R7,R8) MR. P K MUNIR (R7,R8) SC, SECONDARY EDUCATION SC, SSA
2	RSA/56/2020	MUSST. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. D SARAF MR. N BORUAH MR K DAS MR H GOGOI MR P AGARWAL	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
3	WP(C)/1716/2021	MRINMOY LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR D MAHANTA	SR. GA, ASSAM SC, ELECTION COMMISSION. SC, IRRIGATION
4	WP(C)/2604/2021	ROSHNA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG MR. R K TALUKDAR MR. R K TALUKDAR SC, FINANCE
5	WP(C)/4778/2021	ABDUS SOFIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022

11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./145/2014	MUSTT. KUDRATANI KHATUN @ RAMISA KHATOON <b>Versus</b> STATE OF ASSAM	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.M ALAMGEER	PP, ASSAM
2	Crl.Pet./363/2018	MUZAMMAIL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAMARIA	PP, ASSAM
3	Crl.A./207/2020	SRI DHAN BAHADUR DORJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
4	Crl.A./45/2021	BASIR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN	PP, ASSAM
5	Crl.A./191/2021	CIVIL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
6	WP(C)/3190/2021	SAMBHAVI AND ANR <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, CBSC
7	WP(C)/4652/2021	ABDUL REZZAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MR. M ALI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6393/2021	SUNIL KUMAR KHEMANI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
9	I.A.(Crl.)/219/2022 in Crl.Pet./137/2019	SILPI CHETIA SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J D KHAUND	PP, ASSAM
	<b>WITH</b> Crl.Pet./137/2019	SILPI CHETIA SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J D KHAUND	PP, ASSAM
10	Crl.Pet./594/2022	UTASAV KADAM <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	PP, ASSAM

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